

(c) the total amount of remittance sent out of India, by these institutions during March, 2004 to March, 2009?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) It is presumed that capital investments by foreign financial institutions relate to investment by foreign institutional investors (FIIs), registered with SEBI.

SEBI has informed that the investment made by FIIs has increased during the financial years 2004 to 2009, except for the financial year 2008-09. The details of net investment and cumulative FII investments for the financial years 2003-04 to 2008-09 are given below:

Year	Net Investment (US\$ Million)	Cumulative Net Investment (US\$ Million)
2003-04	10005.40	25941.70
2004-05	10351.50	36293.20
2005-06	9363.30	45656.50
2006-07	6820.50	52477.00
2007-08	16441.50	68918.50
2008-09	-9837.40	59081.10

(c) The details of outflows by FIIs in the capital market are captured by RBI who have given the following data for Financial years 2004-05 to 2008-09:

Year	(In US\$ Million)		
	Gross Inflows	Gross Outflows	Net Inflow
2004-05	40,413	31,729	8,684
2005-06	65,553	55,627	9,926
2006-07	105,754	102,530	3,224
2007-08	226,621	206,294	20,327
2008-09	127,350	142,365	(-) 15,015

Economic offences

330. SHRI SABIR ALI:

SHRI MOHAMMED ADEEB:

Will the Minister of FINANCE be pleased to state:

- the details of economic offences registered during last year and the current year so far;
- the status of each case;
- the names of those against whom cases have been registered alongwith the names of their organisations; and
- the total amount involved in all these cases?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) to (d) The information is being collected and will be laid on the Table of the House.